

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:663
ANSWERED ON:15.03.2012
CONSTRAINTS IN MPLAD SCHEME
Patel Shri Devji

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether constraints are being faced in releasing of Member of Parliament Local Area Development funds;
- (b) if so, the details thereof;
- (c) the number of districts of the Rajasthan for which the installments pertaining to year 2011-12 have not been released so far;
- (d) whether the Para 3.22 of MPLAD Scheme is fully being followed in all the parliamentary constituencies of Rajasthan including Jalor Sirohi constituency; and
- (e) if not, the steps taken by the Government to comply with these directions?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a)&(b) There are no constraints in releasing the MPLADS funds. However, as stipulated in the MPLADS guidelines, to maintain the financial discipline under the scheme, funds are released on receipt of the monthly progress report reflecting the eligibility criteria, the Utilization Certificate and the Audit Certificate from the respective nodal district authorities of MPs.
- (c) As on 29.02.2012, the details of installments yet to be released to MPs of Rajasthan is placed at Annexure.
- (d) The Ministry has not received any complaint regarding non-compliance of para 3.22 of the MPLADS guidelines in Rajasthan. However, wherever violation of provisions of the MPLADS guidelines is reported, the State Government authorities are directed to take corrective measures.
- (e) Does not arise.